

commission paid to the Travel Agents during the year 1966-67 was about Rs. 38,65,775.

(c) A statement showing the amounts due from each Travel Agent as at the close of the financial year on 31st March, 1967 is laid on the Table of the House. [Placed in Library. See No. LT-98/68]. The total amount of outstanding was about Rs. 34.22 lakhs, which was inclusive of the second fortnightly sales of Agents during March, 1967 that is from 16th March, 1967 to 31st March, 1967, payment of which in full was made by the Agent during the first week of April as per the terms of agreement.

(d) The booking is done through travel agents to promote tourist traffic and also to avoid inconvenience to the passengers coming from areas where they do not now have any direct contact with IAC offices.

Air Corporations

767. SHRI BABURAO PATEL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the quantity and value of candy, Supari, Cotton plugs, toothpicks and dry towels, served on the aircraft of the Indian Airlines Corporation during the last 3 years, year-wise;

(b) the names of suppliers with amount of annual contracts given to each supplier during the last 3 years and the manner in which these contracts were given and if given without tenders, the reasons therefor;

(c) whether any stock registers are maintained for issuing or receiving goods before or after each flight;

(d) whether these registers are inspected by any authority; and

(e) whether the crew of aircraft were caught taking home the leftovers or selling them to the airport restaurants during the last three years?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a), (b) and (e). The requisite information is being collected and will be laid on the Table of the House.

(c) and (d). Yes, Sir.

Grant of Citizenship to Pak Nationals

769. SHRI BABURAO PATEL:
SHRI MAYAVAN;
SHRI ANBUCHAZHIAN;
SHRI Y. A. PRASAD;
SHRI R. R. SINGH DEO;
SHRI D. N. DEB;
SHRI ONKAR LAL BERWA;
DR. SURYA PRAKASH
PURI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that his Ministry has decided to grant Indian citizenship to several lakhs of Pakistani nationals in the different States of India in "compassionate grounds";

(b) if so, the exact number of Hindus, Muslims, Buddhists and Christians, separately thus sought to be given Indian citizenship;

(c) the salient features of the proposals submitted by his Ministry to the State Governments for eliciting their views in this matter;

(d) whether the attention of Government has been drawn to a statement made by the Chief Minister of Assam, in Gauhati, on the 1st January, 1968, saying: "We feel it is not time to regularize their stay on a permanent basis and grant them citizenship rights. The status quo should be maintained; and

(e) if so, the Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c). A suggestion

for the grant of Indian citizenship to about 3000 Pakistani nationals other than infiltrators, belonging to the majority community in Pakistan, who have, on compassionate grounds, been allowed to stay on in India on a year to year basis and have been staying in this country for 5 years or more was referred to the State Governments for their comments.

(d) Yes, Sir.

(e) The matter is under consideration.

चतुर्थ श्रेणी के कर्मचारी

770. श्री यशवन्त सिंह कुशवाह : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार के चतुर्थ श्रेणी के कर्मचारियों के लिये अभी हाल तक अंग्रेजी का ज्ञान अनिवार्य था;

(ख) क्या राजकीय भाषा (संशोधन) विधेयक के पारित हो जाने के बाद चतुर्थ श्रेणी के कर्मचारियों की सेवा की शर्तों में कुछ परिवर्तन करने का सरकार का विचार है; और

(ग) यदि हां, तो कब तक ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बिष्णु चरण शुक्ल) : (क) 16 नवम्बर, 1951 से भारत सरकार के मंत्रालय, सम्बद्ध कार्यालयों तथा अधीनस्थ कार्यालयों में चपरासी, जमादार, दफ्तरी और रिकार्ड सारटर के पद पर सीधी नियुक्ति के लिये कम से कम मिडिल स्कूल तक की योग्यता आवश्यक होती है। 6 सितम्बर, 1955 से अंग्रेजी के बिना मिडिल स्कूल योग्यता प्राप्त व्यक्ति चपरासी के पद पर सीधी भरती द्वारा नियुक्त किये जा सकते हैं। किन्तु ऐसे चपरासी बाद में जब दफ्तरी के पद पर पहुँचते हैं, तो यह देखने के लिये कि दफ्तरी का कार्य कर सकने के लिये उन्हें अंग्रेजी का पर्याप्त ज्ञान है या नहीं,

अंग्रेजी का मामूली इमतिहान पास करना होता है। (ताकि यह पता चल सके कि वे दफ्तरी के पद की ड्यूटी ठीक कर सकते हैं)।

सितम्बर, 1965 में इस संबंध में आदेश जारी किये गये थे कि चपरासी, जमादार, दफ्तरी और रिकार्ड सारटरों के अतिरिक्त फरास, भंगी, चंकीदार आदि चतुर्थ श्रेणी के पदों की भरती के लिये कोई शैक्षिक योग्यता, अनिवार्य योग्यता के रूप में निश्चित करना जरूरी नहीं था और ऐसे पदों पर भरती के लिये केवल प्राइमरी स्कूल पास योग्यता को वांछनीय योग्यता निर्धारित करना पर्याप्त होगा।

(ख) और (ग). मामला विचाराधीन है।

All-India Education Conference

771. SHRI T. D. RAMABADRAN:
SHRI ANBU CHEZHIAN :

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the 42nd All India Education Conference was held in Madras on the 31st December, 1967;

(b) if so, what were the subjects discussed;

(c) whether it is also a fact that the Conference urged the State Governments to issue instructions to prevent the police from entering educational institutions without the explicit consent of the educational authorities;

(d) if so, the reaction of the State Governments;

(e) the other recommendations made in the Conference; and

(f) how many have been accepted by Government?